NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **08.04.2025** (TUESDAY)

CHENNAI BENCH (HYBRID MODE)
10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 403/2024 For Stay IA No. 1098/2024 For Exemption IA No. 1099/2024 For Direction IA No. 59 & 203/2025	Rocksand Minerals Pvt. Ltd. Vs J. Karthiga (Resolution Professional of GK Steel and Allied Industries Ltd.) & 7 Ors. WITH	Mr. Pranav Gopalakrishnan	Mr. Ravi Rajagopalan R6 R7 Mr. ML Ganesh- R8
2.	Comp App (AT) (CH) (Ins) No. 404/2024 For Exemption IA No. 1100/2024 For Stay IA No. 1101/2024	Rocksand Minerals Pvt. Ltd. Vs International Asset Reconstruction Co Pvt. Ltd (IARCL) & 2 Ors.	Mr. Pranav Gopalakrishnan	Mr. Ravi Rajagopalan R1 R2 Mr. ML Ganesh- R3

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) No. 40/2025 For Stay IA No. 522/2025 For Condone Delay IA No. 523/2025 For Exemption IA No. 524/2025 For Additional Docs. IA No. 525/2025	Krishna Reddy Vs Ranga Raju Kosuri & 11 Ors.	Mr. Arjun Suresh	
4.	Comp App (AT) (CH) No. 41/2025 For Stay IA No. 526/2025	Mohammed Shafi & 5 Ors. Vs Dr. Hyderali Kalliyath & 3 Ors.	Mr. Akhil Suresh	

By the order of Hon'ble Member (Judicial)

Chennai Bench

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